

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:347
ANSWERED ON:23.11.2012
RESERVATION IN COCO PETROL PUMPS
Punia Shri P.L.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil Marketing Companies (OMCs) have any reservation policy for SCs, STs and OBCs for allocation of Company Owned Company Operated (COCO) outlets; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b) No Madam. The temporary Company Owned Company Operated (COCO) outlets may first be offered and handed over, subject to suitability, to the pending Letter of Intent (LOI) holders under the following categories in the order as follows:-

i) Special scheme (Operation Vijay-Kargil);

ii) Corpus Fund scheme (SC/ST category, widows and women above 40 years of age without earning parents); and

iii) Other categories as prescribed in the marketing plans.